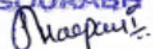


Annexure 4
Goenka Diamond & Jewels Limited; CIRP commenced on 09.12.2022;
LIST OF CREDITORS BASIS CLAIMS RECEIVED UPTO 26.04.2026
LIST OF OTHER CREDITORS (other than financial creditors and operational creditors)

S.No	Name	Date	Amount Claimed	Amount of claim admitted	Amount covered by security interest	Amount of claim not admitted	Amount of claims under verification	Remarks, if any
1	Mount Unique CHS Limited	22-Jul-23	3112419	0	-	3112419	0	Emails were sent to claimant to provide details as to his claim not barred by limitation, to which no reply received upto date of this list.
	Total		3112419	0	-	3112419	0	

Notes :
1. As per Regulation 14 of IBC 2016-
Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

For SOURABH MALPANE

INSOLVENCY PROFESSIONAL
IP Reg. No. IBBI/PA-001/IP-P01265/2018-19/12047